

(घ) स्टाफ कार ड्राइवरों को देय समयोपरि भत्ते की दरें स्टाफ कार नियमों द्वारा शासित होती हैं, जब कि वैन चालकों, तीन पहिया चालकों तथा डिस्पैच राइडरों को देय समयोपरि भत्ते की दरें सभी कार्यालय कर्मचारियों तथा सरकार में इसी प्रकार के अन्य कर्मचारियों के मामले में लागू आदेशों से शासित होती हैं। स्टाफ कार ड्राइवरों को अनुज्ञेय समयोपरि भत्ते की दरें संयुक्त परामर्श तंत्र योजना के अर्धीन विवाचन बोर्ड के एक निर्णय के कार्यान्वयन के परिणामस्वरूप संशोधित की गई थी और निर्णय केवल स्टाफ कार ड्राइवरों के मामले में लागू होता है।

#### Foreign Money Received by Institutions

2476. SHRI ATAL BIHARI

VAJPAYEE :

SHRI ASHFAQ HUSSAIN :

Will the Minister of HOME AFFAIRS be pleased to refer to reply given to Unstarred Question No. 6337 on 4 April, 1984 regarding foreign money received by institutions and state :

(a) whether several international organisations and other foreign social, religious, cultural, educational and sports organisations contribute funds to similar organisations in India;

(b) if so, the particulars of each such international/foreign organisation which have contributed to Indian organisations and also the particulars of the receiving organisations;

(c) the funds so contributed during each of the last three years by each donor organisation and the purpose or objectives for which they were donated;

(d) whether any monitoring or supervisory agency is there to see that the donation is being used actually for the objective for which it is donated and not misused; and

(e) if so, the number of cases of misuse detected and details of action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.

(b) and (c) Data for the years 1980, 1981 and 1982 is under compilation. The information will be available only after the returns of these have been compiled.

(d) and (e) No specific supervisory agency has been set up to see that the foreign contribution is being actually used for the objective for which it was received.

It will not be in public interest to disclose details of cases while they are still under investigation.

#### Setting up of a School of Tribal Studies in Orissa

2477. SHRI K. PRADHANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in view of the Orissa State having a sizeable tribal population, Government will consider the need for setting up of a School of Tribal Studies in that State;

(b) if so, when and where; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c) A full fledged Tribal and Harijan Research and Training Institute is functioning at Bhubaneswar since 1953. Presently, the Government of India have no proposal to set up a separate school of tribal studies in Orissa.

#### Tiger Population in the National Park of Kanha (Madhya Pradesh)

2479. SHRI R.P. GAEKWAD : Will the PRIME MINISTER be pleased to state :